

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00664/2018
(with MA No.210/627/2018)

Dated this Friday, the 15th day of November, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Ahmed Afroz Son of Kausar Nawab,
Age about 43 years, Occupation: Service,
Length of Service: about 25 years,
An Inhabitant of Mumbai,
Presently working as Motorman in Mumbai Division
of Central Railway, Residing at Flat No.19, Aasiana Tower,
I.C. Colony, Borivali (West), Mumbai 400 103. .. *Applicant*
(In person)

VERSUS

1. The Union of India, Through Ministry of Railways,
 Rail Bhavan, Rafi Marg, New Delhi 110 001.
2. Chief Operating Manager, Central Railway,
 Address: DRM's Building, First Floor,
 C.S.T. Mumbai 400 001.
3. Additional Divisional Railway Manager (O),
 Mumbai Division, Central Railway,
 Address: DRM's Building, CST Mumbai 400 001.
4. Senior Divisional Electrical Engineer (TRS.O),
 Mumbai Division, Central Railway,
 Address: DRM's Building, 2nd Floor,
 C.S.T. Mumbai 400 001. ... *Respondents*

(By Advocate Shri R.R.Shetty)

ORDER (Oral)
Per : Shri R.N. Singh, Member (J)

Applicant appears in person.

2. Shri R.R.Shetty, learned counsel for
 the respondents.

3. After arguing for sometime, the applicant seeks permission to withdraw the present OA with liberty to file a better OA in accordance with law.

4. In view of the statement made by the applicant, the OA stands dismissed as withdrawn with liberty to file a better OA in accordance with law.

5. MA No.627/2018 also stands dismissed as withdrawn.

(R.N. Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**